Annexure 2

ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED - FERNHILL PROJECT GURGAON (UNDER CIRP) LIST OF CREDITORS BASIS CLAIMS RECEIVED UPTO 29.01.2023 LIST OF OPERATIONAL CREDITORS (OTHER THAN EMPLOYEES AND WORMKEN AND GOVERNMENT DUES)

List of Creditors as at 29.01.2023									
SI.	Claim ID	Name of creditor	Details of claim received		Details of claim admitted		Amount of	Amount of	Remarks, if any
No			Date of	Amount	Amount of	Amount	claim not	claims under	
			receipt	claimed	claim	covered by	admitted	verification	
					admitted	security			
						interest			
I	Recd on mail	Piyare Lal Hari Singh Builders(P) Ltd	28/11/2022	266800131	ı	-	0	266800130	Records for verification not available with
									the company
		TOTAL		266800131	I		0	266800130	

- 1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- 2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
- 3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- 4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

Ashwani Kumar Single

Insolvency & Resolution Professional IBBI/IP-001/IP-P02035/2020-21/13122